

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

IA 3/2009 in CIVIL APPEAL NO. 2808 OF 2008

STATE OF ORISSA & ANR

Appellant (s)

VERSUS

RAJKISHORE NANDA & ORS ETC. ETC.

Respondent(s)

(With appln(s) for early hearing and office report)

Date: 15/02/2010 This Appln. was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE DEEPAK VERMA

For Appellant(s) Mr.P.P.Nayak, Adv.
for Mr. Janaranjan Das,Adv.

For Respondent(s) Mr. Abhishth Kumar,Adv.(NP)

Mr.J.P.Mishra, Adv.
for Mr. Shankar Divate ,Adv

UPON hearing counsel the Court made the following
O R D E R

List the appeal during summer vacation, 2010.

Application for early hearing disposed of.

(G.V.Ramana)
Court Master

(Usha Sharma)
Court Master